

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3567
TO BE ANSWERED ON 08.08.2017**

IDENTIFICATION OF MANUAL SCAVENGERS

3567. SHRI VINCENT H. PALA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the identification of manual scavengers as per the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 remains very slow or un-implemented across the country;
- (b) if so, the status of survey for identification of manual scavengers along with the reasons for the delay in concluding the survey, State-wise;
- (c) the action taken by the Government for accurate and expeditious identification of manual scavengers in various States;
- (d) whether the identified manual scavengers in different States have been rehabilitated and if so, the details thereof, State-wise; and
- (e) the number of partially rehabilitated and un-rehabilitated manual scavengers in the country, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) and(b): Since the coming into force of “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013” (MS Act, 2013) only 13,368 manual scavengers have been identified upto 02.08.2017 by 13 States. State-wise details are at **Annexure-I**.

(c): Detailed guidelines for the survey of manual scavengers have been provided in the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Rules, 2013 (MS Rules, 2013)” framed under MS Act, 2013. In addition, village level details of insanitary latrines as reported in Census-2011 and household-wise details of manual scavengers as reported in Socio-Economic and Caste Census 2011 have been provided to the State Governments and Union Territory Administrations to facilitate identification of all the persons engaged in manual scavenging.

(d) and (e): Ministry of Social Justice & Empowerment is implementing Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) under which the identified manual scavengers are provided the following benefits:

- (i) Onetime cash assistance of Rs.40000/- to the identified manual scavenger.
- (ii) Skill Development Training with Stipend of Rs.3000/- per month for the training period upto two years or less for the identified manual scavenger/dependent family member.
- (iii) Loans upto Rs. 15 lakh for income generating activities with capital subsidy upto Rs. 3,25,000/- are provided to the identified manual scavenger/dependent family members at concessional rate of interest of 5% per annum (4% for women) for projects upto Rs.25000/- and at the rate of 6% per annum for projects above Rs.25000/-.

State-wise details of the rehabilitation benefits provided to the identified manual scavengers and their dependents upto 30.06.2017 are at **Annexure-II**.

Annexure-I

Annexure-I referred in reply to Part (a) and (b) of Lok Sabha unstarred Question No. 3567 for answer on 08.08.2017 regarding Identification of Manual Scavengers

S.NO.	State	Number of Manual Scavengers reported
1	Andhra Pradesh	78
2	Assam	154
3	Bihar	137
4	Chhattisgarh	3
5	Karnataka	726
6	Madhya Pradesh	36
7	Odisha	237
8	Punjab	91
9	Rajasthan	322
10	Tamil Nadu	363
11	Uttar Pradesh	10980
12	Uttarakhand	137
13	West Bengal	104
	Total	13368

ANNEXURE-II

Annexure-II referred in reply to Part (d) and (e) of Lok Sabha unstarred Question No. 3567 for answer on 08.08.2017 regarding Identification of Manual Scavengers.

Rehabilitation of Manual Scavengers under Self Employment Scheme for Rehabilitation of Manual Scavengers.

Sl. No.	Name of State/Union Territory	Provided onetime cash assistance	Self Employment Projects Sanctioned (Manual Scavengers and their dependents)	Capital Subsidy Provided	Number of Beneficiaries	
					Skill Development Training (Manual Scavengers and their dependents)	
					Training Completed	Undergoing training
1	Andhra Pradesh	53	0	0	0	0
2	Assam	147	0	0	0	0
3	Bihar	131	0	0	0	0
4	Chhattisgarh*	3	0	0	0	0
5	Karnataka	390	224	190	143	0
6	Madhya Pradesh*	36	0	0	18	0
7	Odisha	222	124	83	50	0
8	Punjab	89	35	35	27	0
9	Rajasthan	318	0	0	24	0
10	Tamil Nadu	291	0	0	0	0
11	Uttar Pradesh	10514	682	186	2446	1606
12	Uttarakhand	135	71	71	116	0
13	West Bengal	95	97	97	97	0
		12424	1233	662	2921	1606

*** All the identified manual scavengers have been rehabilitated by providing job employment in Municipal Corporation/Municipality**